

Annexure-II Name of the corporate debtor: Raghupati Construction Private Limited. Date of commencement of CIRP: 19/10/2023. List of Creditors as on: January, 19/01/2024 List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)														
Sl.No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in Co.					
1	GOPAL KUMAR URF PANKAJ KUMAR	29.11.2023	₹ 3,000,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 3,000,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
2	ANJU PANWAR	29.11.2023	₹ 1,360,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 1,360,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
3	ALOK PRATAP SINGH	29.11.2023	₹ 625,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 625,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
4	DEEPTI TOMAR	29.11.2023	₹ 1,000,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 1,000,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
5	SANJEEV KUMAR	29.11.2023	₹ 3,100,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	0.00	0.00	0.00	₹ 3,100,000.00	Despite of reminders, no supporting documents has been provided by the Claimant. No information or data has been provided by ex management of the Corporate Debtor and also by the suspended directors of the corporate debtor.
6	OMPAL SINGH	01.12.2023	₹ 4,183,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,183,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
7	MUKESH KUMAR GOEL	01.12.2023	₹ 4,158,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,158,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
8	MAYANK GOEL AND JAGRATI GOEL	02.12.2023	₹ 4,200,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,200,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
9	ANIP & ANJU RASTOGI AND ANIL KUMAR ARORA	02.12.2023	₹ 4,903,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,903,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
10	MAHPAL SINGH	02.12.2023	₹ 5,670,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 5,670,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
11	RAMESH KUMAR	02.12.2023	₹ 10,500,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 10,500,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
12	ASHOK GROVER	03.12.2023	₹ 9,240,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 9,240,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
13	DEVANDRA GUPTA & MANISH GUPTA	03.12.2023	₹ 11,970,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 11,970,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2.No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
14	DINESH VERMA	03.12.2023	₹ 6,065,750.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 6,065,750.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
15	SUNITA	04.12.2023	₹ 12,700,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 12,700,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
16	SK.RATHI	04.12.2023	₹ 2,803,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 2,803,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
17	KAMLESH CHANDRA RAI	04.12.2023	₹ 2,091,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 2,091,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
18	RAKESH GUPTA	04.12.2023	₹ 3,150,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 3,150,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
19	SAVITRI	05.12.2023	₹ 6,000,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 6,000,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
20	PRAHIBHAT AGARWAL ( SON & LEGAL HEIR OF LATE SHANTI AGARWAL)	05.12.2023	₹ 5,880,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 5,880,000.00	x	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
21	PRAHIBHAT AGARWAL ( SON & LEGAL HEIR OF LATE R.N. AGARWAL)	05.12.2023	₹ 8,610,000.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 8,610,000.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
22	NEELIMA AGARWAL	05.12.2023	₹ 4,810,800.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 4,810,800.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
23	PRAHIBHAT AGARWAL	05.12.2023	₹ 3,137,500.00	₹ 0.00	Unsecured	0.00	0.00	No	0.00%	₹ 3,137,500.00	0.00	0.00	0.00	1. Classified as Contingent Claim in view of the pending Appeal before UP REAT. 2. No information or data has been provided by suspended directors / ex management of the Corporate Debtor.
TOTAL			₹ 119,158,550.00	₹ 0.00		0.00	0.00		0.00%	₹ 110,073,550.00	0.00	0.00	₹ 9,085,000.00	